GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2691 ANSWERED ON:28.07.2014 PRE FLIGHT MEDICAL CERTIFICATES Galla Shri Jayadev

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any instance of issue of fake pre-flight medical certificates to the crew members of a private operator has come to the notice of the Directorate General of Civil Aviation (DGCA) in the recent past:
- (b) if so, the details thereof;
- (c) whether DGCA has taken any action against the doctor who issued fake pre-flight certificates to the crew members; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

- (a) & (b): Yes, Madam. An instance has come to the notice of DGCA during surveillance of pre-flight medical records of crew of M/s GMR Aviation during 23rd February, 2014 to 14th April, 2014 that, the doctor had not carried out mandatory breath analyser check for any of the M/s GMR Aviation crew.
- (c) to (d): DGCA has lodged FIR against the concerned doctor at Police Station, Domestic Airport, New Delhi. DGCA has taken up the matter with Medical Council of India and Delhi Medical Council for cancellation of registration of involved doctor. DGCA has also issued revised Civil Aviation Requirements CAR Section 5 Series F- Part III, Issue-II dated 06th June, 2014 in order to make provisions more effective.